

Kerala is a State which has good potential of oil and natural gas. A survey has revealed that the off-shore region of Kasargode and Cochin has vast potentials. But no worthwhile effort has been made to undertake drilling operation there. Too much concentration in.

I, therefore, request the Central Government to direct the ONGC to undertake drilling operations in the State of Kerala.

- (ii) **Need to take Instal a Hig Power/ Low Power transmitter in punalur, quilon district, Kerala to improve Doordarshan Telecast there**

SHRI KODIKUNNIL SURESH (Adoor): Punalur is the headquarters of Pattinapuram Taluk and is centre of Quilon District. Pattinapuram Taluk comprises very vast area covered by hills, mountains and rubber plantations. This place is densely populated and has many institutions like Rehabilitations Plantations Ltd., State Farming Corporation of Kerala, Kallada Hydro Electric Project etc. There are so many educational institutions and other public and private undertakings. Punalur is the second Municipal Corporation in Quilon. This area is advanced culturally, educationally. Besides this area has many tourist spots. Pilgrims from all over India, on way to the famous Sabarimala Temple are making use of Punalur for taking their food and for stay.

12.41 hrs.

[MR. DEPUTY SPEAKER *in the chair*]

Majority of the people in this area are having television sets. But the reception of the telecast of Trivandrum Doordarshan is very poor and not clear. Due to the geographical features of this area the reception is obstructed. The only remedy for the above is installing a relay transmitter linking

DDK Trivandrum. Punalur, being a border town, a sizeable population belonging to Tamil Nadu also reside there. They prefer to see Tamil programmes in their TV sets. For this also a linking relay transmitter is necessary.

I, therefore, urge upon the Government to take necessary steps for setting up Low Power Transmitter of High Power Transmitter at Punalur as early as possible.

- (iii) **Need to check pollution caused by discharge of effluents in Barahmani and Ib River by Orient Paper Mills, Brajaraj Nagar and Fertilizer and Power Plant, Talcher in Orissa**

SHRI SRIBALLAV PANIGRAHI (Deogarh): The rivers Barahmani and Ib are the most polluted rivers in Orissa as much as their water is unfit for human consumption. Due to the effluents discharged from the Orient Paper Mills at Brijraj Nagar, the waters of the Ib river has been polluted and it becomes difficult even for the fish to survive. So also such discharge from the fertilizer plant and the power plant at Talcher Coalfields pollutes the river Brahmani. Pollution in these two areas is causing environmental pollution besides aggravating the menace of pollution in the rivers. This being a serious problem, it needs proper study and immediate redressal measures.

- (iv) **Need to check pollution caused by discharge of effective steps to check pollution caused by several industries in Rajasthan and Madhya Pradesh**

[Translation]

DR. LAXMINARAYAN PANDEYA (Mandsaur): Emission of effluent through certain Chemical and other industries locat-

[Dr. Laxminarayan]

ed in different States cause pollution to the environment. Such industries violate the Central and State Governments rules in this regard and consequently creating hazards to the public. There are several factories in Rajasthan and Madhya Pradesh that are not mending their ways even after giving frequent warning to them by the Government. Sajjan Chemicals, Baredia Chemicals, Jayant Vitamins and Alcohol Plants located in Raisen, Shajapur and Ratlam districts of Madhya Pradesh are such industrial units whose emission of effluent have polluted the ground water to the extent that within the periphery of 15 kilometers villagers are not getting drinking water even at the depth of 300 feet. People of those areas are not only facing the crisis of drinking water, polluted water is also having adverse effect on agriculture. Houses and agricultural equipments are also not spared from its adverse effect. Hundreds of animals and birds have died due to polluted water during the last few days. Villagers coming under those areas have become victim of various diseases.

I would request that the Union Government should take stern action against such industrial units and if required there should also be amendment in law.

[English]

- (v) **Need to take measure to improve the condition of Looksan Tea Estate, Jalpaiguri, a TTCI Managed Tea Garden for making it viable**

SHRI JITENDRA NATH DAS (Jalpaiguri): I like to draw the attention of the Government to the deplorable condition of

TTCI managed tea garden viz. Looksan Tea Estates, Jalpaiguri. It has been taken over by TTCI in early 1980s. Its condition is deteriorating day by day despite having a blooming future. To revive this garden and to save the employees from being unemployed, I urge upon the Government to meet the following demands immediately.

1. Regular and on-time payment of salaries/wages and supply of ration;
2. Adequate supply of coal to run the machines;
3. To clear the liabilities of the Estate;
4. To replace the old and back-dated machines to yield more; and
5. To ensure proper and efficient management.

- (vi) **Need to Remove Restrictions imposed on Passengers to avail concessional fare by travelling between the mainland and the Andaman and Nicobar Islands**

DR. (SHRIMATI) K.S. SOUNDARAM (Tiruchengode): During my recent visit to Andaman and Nicobar Islands, many people represented to me saying that a number of restrictions have been imposed on passengers travelling between mainland and Port Blair for availing concessional fares in flights and in ships. These conditions caused a lot of hardship to people travelling between mainland and the Island. I request the Government of India to remove all these conditions and restore the facilities available earlier. The Andaman and Nicobar Administration may be asked to take early action in this matter.